

COURT – I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal Nos. 156 & 248 of 2013

Dated: 30th July, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

Apepal No. 156 of 2013

Simran Wind Project Pvt. Ltd. Ors. ...Appellant (s)

Versus

Central Electricity Regulatory Commission & Anr. ...Respondent(s)

**Counsel for the Appellant (s) : Mr. Anand K. Ganesan
Ms. Swapna Seshadri
Counsel for the Respondent (s) : Mr. M. S. Ramalingam for R-1
Mr. S.B. Upadhyay, Sr. Adv.
Ms. Anisha Upadhyay
Mr. Kaustuv P. Pathak for R.2**

Apepal No. 248 of 2013

IL & FS Renewable Energy Ltd. & Ors. ...Appellant (s)

Versus

Central Electricity Regulatory Commission & Anr. ...Respondent(s)

**Counsel for the Appellant (s) : Mr. Vishrov Mukherjee
Ms. Rimali Batra
Counsel for the Respondent (s) : Mr. M. S. Ramalingam for R-1**

ORDER

We have heard the learned counsel for the parties.

Post these matters for further hearing on **31.07.2014.**

**(Rakesh Nath)
Technical Member**

Ts/js

**(Justice M. Karpaga Vinayagam)
Chairperson**